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**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**CORRIGENDUM**

New Delhi, the 17th February, 2014

No. L-1/18/2010-CERC-Pt: In the notification of the Central Electricity Regulatory Commission, No. L-1/18/2010-CERC, dated the 6<sup>th</sup> January, 2014 published in the Gazette of India, Extraordinary, Part-III, Section, S.No. 08 dated 7<sup>th</sup> January, 2014,

(A) at page 7,

- (i) in line 43, delete the words "/short term";
- (ii) in line 50, after the word "action" add the word "at".

(B) at page 8, in line 7, delete the words "(except hydro stations)".

**(A.K.Sexena)  
Chief (Engineering)**